

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, CENTRAL  
DISTRICT, TIS HAZARI COURTS, DELHI.  
DUTY ROSTER FOR THE MONTH OF MARCH-2021.CENTRAL DISTRICT**

The following Ld. Metropolitan Magistrates, Central District will work as Duty Magistrates, on the dates noted against their names, as given in the table below.

Sl. No.	Name of Ld. MMs.	Days of Duty	Holidays	Court Room No.
1	<b>Ms. Gita, MM</b> Flat No, B-1, DA Flats, Model Town, Delhi	01-03-2021 03-03-2021		180
2	<b>Sh. Anurag Thakur, MM</b> 8/10, Delhi Govt. Officers Flats, Probyn Road, Banarsi Dass Estate, Delhi	02-03-2021 04-03-2021		26
3	<b>Sh. Rishabh Kapoor, MM</b> H. No. 22, 3 <sup>rd</sup> Floor, Meera Enclave, Behind Park Hospital, Tilak Nagar, Delhi.	05-03-2021	<u>07-03-2021</u>	150
4	<b>Ms. Charu Asiwat, MM</b> A-125, DDA Flats, Near Ranjeet Nagar, New Delhi	06-03-2021 08-03-2021		37
5	<b>Ms. Shivli Talwar, MM</b> F-48, Mansarovar Garden, New Delhi.	09-03-2021		247
6	<b>Ms. Kratika Chaturvedi, MM</b> Flat No. 105, Type IV, KKD Courts Residential Complex, Delhi.	10-03-2021	<u>13-03-2021</u>	1,CBA-I
7	<b>Ms. Isha Singh, MM</b> R/o L-24, Third Floor, Naveen Shahdara, Delhi.	12-03-2021	<u>11-03-2021</u>	202, CBA-II
8	<b>Sh. Gaurav Sharma, MM</b> H. No. 303, SFS Flats, Mukharjee Nagar, Delhi.	<del>13</del> -03-2021	<u>14-03-2021</u>	241
9	<b>Ms. Deepika Singh, MM</b> B-78/1, 3 <sup>rd</sup> Floor, suraj Park, Near Mount Abu Public School, Sector-18, Rohini, Delhi. Also at : H. No. 14, Third Floor, Gandhi Square, Malka Ganj, Near Hansraj College, Delhi.	16-03-2021 17-03-2021		149
10	<b>Ms. Prigya Gupta, MM</b> 110/5, Second Floor, B.D. Estate, Timarpur, Delhi.	18-03-2021 19-03-2021		272
11	<b>Ms. Poorva Mehra, MM</b> Flat No. 201, Seina Tower, Omex Height, Sec. 86 Neharpar, Faridabad.	20-03-2021		343
12	<b>Ms. Bhujali, MM</b> 22/630, Radha Colony, Barahi Road, Bahadurgarh, HR	22-03-2021	<u>21-03-2021</u>	201, CBA-II
13	<b>Ms. Shama Gupta, MM</b> H. No.A-69, Majlis Park, Azadpur, Delhi	23-03-2021		288
14	<b>Ms. Arushi Parwal, MM</b> R/o C-406, Gitanjali Apartments, Karkardooma, Delhi.	24-03-2021		203, CBA-II

*(Handwritten Signature)*

15	<b>Ms. Sakshi Jaiswal, MM</b> R/o E-15/85, Sector-8, Near Sarvodya School, Rohini, New Delhi. Also at:- B-803, Judicial Officers Flat, Sector-26, Rohini, Delhi.	25-03-2021 26-03-2021		2,CBA-I
16	<b>Sh. Kapil Kumar, MM</b> R/o Flat No. 6, 16A, EAC, Rajpur Road, Civil Lines Delhi.	27-03-2021	<b>28-03-2021</b>	32
17	<b>Sh. Sahil Monga, MM</b> R/o C-603, ATS, ATS Advantage, Indrapuram, Ghaziabad	30-03-2021	<b>29-03-2021</b>	2,CBA-II
18	<b>Sh. Visvesh, MM</b> R/o Flat No. 703, Sector-13, Pocket-B, Metro View Apartment, Dwarka, New Delhi.	31-03-2021		1,CBA-II

01. The Duty Magistrates shall look after the work of :

- a. Granting remand via VC.
- b. Acceptance of bail bond (except of Court functioning physically)
- c. Dealing with other urgent applications

2. The Duty MM shall also look after the work of Traffic MM (Except work related to Virtual Court), for the month of **March-2021** and shall deal with impounded vehicles only on the day of such duty.

3. The Duty MMs shall also work at Outreach Clinic IHBAS. Near Jama Masjid, Urdu Park, Gate, No. 02, Delhi on all Mondays, on need basis.

04. The Police Officials/Officers can obtain the Mobile Number of Ld. MMs from the office of the undersigned on phone No. 23950919 Extension No. 1177 during office hours and after office hours they may contact Sh. Navdeep, JJA Mobile No. 9910178635.

**Remarks:-**

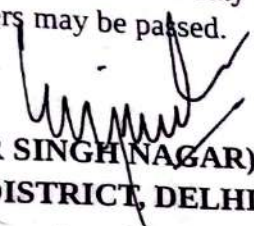
The Duty Magistrates shall hold Court in their own Court Rooms.

A. The duty MM of the day shall report at Video Conferencing Room latest by 10:30AM and shall dispose of the work as per directions of this office contained in office order No. 8340-80/MM/CMM/2008 dated 28-07-2008. The Duty MM shall not ordinarily do the work of any link Magistrate on the day of his/her duty, except when assigned by the undersigned. If such of work an officer comes to him/her, it shall be put up before the next link Magistrate of such officer without formal marking. This issues with the approval of the Ld. District & Sessions Judge (HQs), Dated 16-10-2017 in supersession of earlier order of this office bearing No. 996-1024/CMM/Central/2017 dated 01-02-2017.

B. The Ld. MMs deputed for duty and the staff of their Court who will work on holidays shall be entitled to avail special casual leave (compensatory leave ) in lieu of the duty performed on holidays as per rules. The special casual leave (compensatory leaves) of the MMs through and after verification by the undersigned. The MMs while forwarding the applications of the staff for grant of such special casual leave (compensatory leave) shall verify that the official concerned had actually worked on a particular date.

C. The Metropolitan Magistrates deputed as duty Magistrate shall not be allowed to avail leave on the day of their duty in any circumstances. Metropolitan Magistrates may only be allowed to change their day of duties on mutual exchange basis with prior permission of the undersigned. If the duty magistrate is not available on any day due to

some inevitable reasons, he/she will send a formal request well in advance for change of duty alongwith the written consent/ willingness of the officer agreeing to perform the duty in his/her place, to the office of the undersigned, so that appropriate orders may be passed.

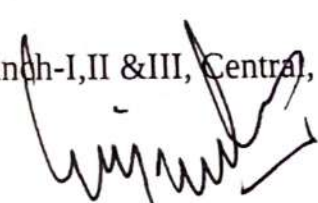
  
(GAJENDER SINGH NAGAR)  
CMM, CENTRAL DISTRICT, DELHI

No. 2365-2439 /CMM/Central/SS/DR/2021

Dated: 26/2/2021

**Copy forwarded for information to:-**

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. Principal District & Sessions Judge (HQs), Delhi.
02. The Ld. Principal District & Sessions Judge (HQs), Delhi.
03. The Ld Officer In-Charge, Pool Car, THC, Delhi
04. The Ld. CMMS, all Districts, Delhi/ New Delhi.
05. The Ld. Secretary, DLSA, Central District, THC, Delhi.
06. The Ld. Administrative Civil Judge, Central District, Delhi
07. The Ld. ACMMs/MMs, Central District, THC and Railway Courts, Delhi
08. The Ld. Principal Magistrates, JJB-I,II & III, Delhi/New Delhi
09. The Director, Prosecution, THC, Delhi.
10. The Commissioner of Police and DCsP, North, Central and West District, Delhi
11. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
12. The Secretaries, Bar Association, THC/PHC/KKD/Rohini/Dwarka & Saket Courts, Delhi.
13. The Nazarat Branch/Filing Section, Central District, THC, Delhi.
14. The AO (J), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, THC, Delhi.
16. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/ Lock-Up Incharge, THC, Delhi
17. For uploading on Central Web-site Committee through LAYER.
18. The Video Conferencing Room, THC, Delhi.
19. The Cash Branch, THC, Delhi
20. Reader to CMM, Central District, Delhi.
21. The Dealing assistant (Leave), Judicial Branch and Admn. Branch-I,II & III, Central, THC, Delhi
22. The Guard File.

  
(GAJENDER SINGH NAGAR)  
CMM, CENTRAL DISTRICT, DELHI